

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3150
ANSWERED ON:27.07.2009
PROJECTS RECEIVED BY NSCFDC
Rawat Shri Ashok Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether National Scheduled Castes Finance and Development Corporation (NSCFDC) has received certain projects from the State Governments during the last three years;
- (b) if so, the details thereof, as on date, State-wise;
- (c) the details of the projects out of the above, approved by the Union Government;
- (d) the date by which pending/under consideration projects are likely to get approval;and
- (e) the reasons for delay in their approval?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) to (c) State-wise details of number of projects received from the States through respective State Channelising Agencies(SCAs) and approved is given in the Annexure. Projects not approved are returned to the concerned SCAs.
- (d)&(e) As on date, no project proposal pertaining to period prior to 31.3.09 is pending for approval.